

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/38079/2026 ARBA/15/2026	ODISHA SMALL INDUSTRIES CORPORATION LTD. (OSIC), CUTTACK VS M/S. LAB SOLUTION, BHUBANESWAR	RAKESH SAHU VS	// SR CIVIL JUDGE (COMMERCIAL COURT), Arbp/0000021/2023
2	D-ARBP/37863/2026 ARBP/43/2026	LUKTESWAR PATEL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	SOURAV DAS VS	// () //
3	D-ARBP/33485/2026 ARBP/44/2026	MOINUL ISLAM VS APTECH LIMITED, MAHARASHTRA	SASWATA PATNAIK VS	// () //
4	D-BLAPL/22750/2026 BLAPL/8361/2026	CHANDAN KUSHAL VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	SONEPUR /237 /2026 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonapatna) GR/0000213/2026
5	D-BLAPL/22910/2026 BLAPL/8362/2026	HEMANTA @ KARTIK MOHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	JALESWAR /235 /2020 SPECIAL JUDGE (POCSO), BALASORE(Baranguda) Spl/0000264/2020
6	D-BLAPL/23236/2026 BLAPL/8363/2026	CHANDAN KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
7	D-BLAPL/23733/2026 BLAPL/8364/2026	SUSHIL @ BADAL MALLICK VS STATE OF ODISHA	LALITENDU MISHRA VS	KANPUR /89 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000125/2026
8	D-BLAPL/23728/2026 BLAPL/8365/2026	GADI @ MAHENDRA SINGH @ SING VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KASAFAL MARINE /10 /2026 SPECIAL JUDGE (POCSO), BALASORE(Baranguda) Spl/0000159/2026
9	D-BLAPL/23904/2026 BLAPL/8366/2026	JITENDRA SAHU VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BOLANGIR TOWN /266 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Baranguda) GR/0000802/2026
10	D-BLAPL/24254/2026 BLAPL/8367/2026	AKASH NAG VS STATE OF ODISHA	RAMANANDA THANAPATI VS	BOLANGIR TOWN /209 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Baranguda) GR/0000636/2026
11	D-BLAPL/24262/2026 BLAPL/8368/2026	DIPU GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /145 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000230/2026

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12	D-BLAPL/24268/2026 BLAPL/8369/2026	MANOJ SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000013/2026
13	D-BLAPL/24270/2026 BLAPL/8370/2026	RANJITA MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BHEDEN /172 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000053/2026
14	D-BLAPL/24274/2026 BLAPL/8371/2026	SAROJ KUMAR PATRA @ TULU PATRA VS STATE OF ODISHA	SULOCHANA PATRO VS	BHANJANAGAR /162 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000267/2026
15	D-BLAPL/24493/2026 BLAPL/8372/2026	PRADEEP KUMAR MANDAL VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BAIDYANATHPUR /365 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002006/2026
16	D-BLAPL/24570/2026 BLAPL/8373/2026	DHANESWAR NAYAK VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	JHIRPANI P.S. /61 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000652/2026
17	D-BLAPL/24532/2026 BLAPL/8374/2026	NIRAD SWAIN @ BANAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /296 /2026 J.M.F.C.,GONDIA(Dhenkanal) GR/0000416/2026
18	D-BLAPL/24326/2026 BLAPL/8375/2026	PANCHUA @ PANCHANAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /31 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Baleshar) ST/0000265/2025
19	D-BLAPL/24387/2026 BLAPL/8376/2026	CHHATISH @ SATISH BARIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /281 /2025 A.D.J., SORO(Baleshwar) ST/0000012/2026
20	D-BLAPL/24389/2026 BLAPL/8377/2026	JITENDRA PRADHAN @ GOPI VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	TARASINGI /67 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000360/2024
21	D-BLAPL/24395/2026 BLAPL/8378/2026	SUPAL SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /117 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000023/2026
22	D-BLAPL/24209/2026 BLAPL/8379/2026	BAIKUNTHA NAIK @ BAIKUNTHA NATH NAIK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	EOW,BHUBANESWAR /8 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000010/2025
23	D-BLAPL/24011/2026	PAGAL @ PRADEEP JENA	DEEPAK KU SAHOO	AUL /235 /2026

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	BLAPL/8380/2026	VS STATE OF ODISHA	VS	J.M.F.C,AUL(Kendrapara) GR/0000570/2026
24	D-BLAPL/24338/2026 BLAPL/8381/2026	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	GURUDIJHATIA /105 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
25	D-BLAPL/24017/2026 BLAPL/8382/2026	MD KAMAL @ KAMALUDDIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CT/0000386/2026 BANHARPALI /73 /2026
26	D-BLAPL/24565/2026 BLAPL/8383/2026	KARUNAKAR BEHERA @ GAU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	J.M.F.C.LAKHANPUR(Jharsuguda) CT/0000213/2026
27	D-BLAPL/23808/2026 BLAPL/8384/2026	NISHIKANTA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JANKIA P.S. /453 /2025 2ND A.D.J,KHURDA(Khordha) ST/0000093/2026
28	D-BLAPL/24569/2026 BLAPL/8385/2026	MANAS BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KOKSARA /97 /2026 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000042/2026
29	D-BLAPL/24571/2026 BLAPL/8386/2026	DEBA @ DEBARAJ BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /502 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000034/2026
30	D-BLAPL/24575/2026 BLAPL/8387/2026	BACHANA DAS @ BACHAN VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	ANGUL TOWN /502 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000034/2026
31	D-CMP/36850/2026 CMP/1375/2026	CHAKRADHAR BEHERA VS BASANTI BEHERA	SUBHRANSU BHUSAN MOHANTY VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000252/2026
32	D-CMP/36737/2026 CMP/1376/2026	JANAKI SAHU VS PRADEEP CHANDRA SAHU	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000680/2024
33	D-CMP/38253/2026 CMP/1377/2026	MUNIR BAIG VS FAHIM BAIG	DAYANIDHI MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000389/2022
34	D-CONTC/27143/2026 CONTC/5412/2026	BENUDHAR ACHARYA VS	SUDEEP KUMAR SARANGI VS	// ()

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35	D-CONTC/35780/2026 CONTC/5413/2026	KALI PRASANNA MOHAPATRA, DIRECTOR OF HIGHER EDUCATION, ODISHA BIJAYA KUMAR GRAHACHARYA VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY, CUTTACK	ADV. VS	// // 0 //
36	D-CONTC/35862/2026 CONTC/5414/2026	SABITA KUMARI SAHOO VS DR.N.THIRUMALA NAIK, IAS	BANSHIDHAR SATAPATHY VS	// 0 //
37	D-CONTC/35926/2026 CONTC/5415/2026	MITHILA SAHU VS DR.SUBHANKAR MOHAPATRA, IAS	PRAJNA SARITA MOHANTY VS	// 0 //
38	D-CONTC/36810/2026 CONTC/5416/2026	AJAY KUMAR SWAIN VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES DEPT.	ADV. VS	// 0 //
39	D-CONTC/36816/2026 CONTC/5417/2026	ESPA SRIHARI VS SUBHA SARMA, SECRETARY, WATER RESOURCES DEPT, ODISHA	ADV. VS	// 0 //
40	D-CONTC/34608/2026 CONTC/5418/2026	NILAMBAR SINGHA VS N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
41	D-CONTC/36038/2026 CONTC/5419/2026	GREATMAN, RAJGANGPUR, SUNDARGARH VS GURU CHARAN MALLICK, DISTRICT WELFARE OFFICER, MAYURBHANJ	ADV. VS	// 0 //
42	D-CONTC/36248/2026 CONTC/5420/2026	NIBEDITA SINGH VS PREM CHANDRA CHAUDHARY, COMMISSIONER CUM SECRETARY, DEPARTMENT OF FISHERIES AND ARD,BHUBANESWAR	ADV VS	// 0 //
43	D-CONTC/37541/2026 CONTC/5421/2026	SURYAKANTA NAYAK VS BHASKAR JYOTI SHARMA, I.A.S	ADV. VS	// 0 //
44	D-CONTC/35864/2026 CONTC/5422/2026	NARENDRA KUMAR SWAIN VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
45	D-CONTC/36632/2026 CONTC/5423/2026	SARAT CHANDRA SETH VS N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //

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46	D-CONTC/38101/2026 CONTC/5424/2026	RAJKISHOR PRADHAN VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
47	D-CONTC/11890/2026 CONTC/5425/2026	PRAMOD SAHU VS SHGP SINGH,DIRECTOR GENERAL CRPF CGO COMPLEX LODHI ROAD, NEW DELHI	ADV. VS	// 0 //
48	D-CONTC/36068/2026 CONTC/5426/2026	SANDHYARANI MISHRA VS DR. N. THIRUMALA NAIK, IAS, COMM CUM SECY., SCHOOL AND MASS EDUCATION DEPARTMENT	RAKESH KUMAR SARANGI VS	// 0 //
49	D-CONTC/25837/2026 CONTC/5427/2026	NAYAN PATEL VS Y.B.KHURANIA, IPS	ADYASIDHI MISHRA VS	// 0 //
50	D-CONTC/36461/2026 CONTC/5428/2026	NEPAL MAHAKUR VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION, BALANGIR	BRAJA KISHOR PANDA VS	// 0 //
51	D-CONTC/36463/2026 CONTC/5429/2026	SUDAM CHANDRA MISHRA VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION, BALANGIR	BRAJA KISHOR PANDA VS	// 0 //
52	D-CONTC/36465/2026 CONTC/5430/2026	PRAFULLA KUMAR JENA VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION, BALANGIR	BRAJA KISHOR PANDA VS	// 0 //
53	D-CONTC/37001/2026 CONTC/5431/2026	PULIN KUMAR DASH VS BISHNU PRASAD MISHRA, OAS, SECRETARY, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BHUBANESWAR	ADV. VS	// 0 //
54	D-CRLA/19483/2026 CRLA/758/2026	BUDU @ JAGABANDHU NAG VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE MAHILA /172 /2024 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput), TR/0000106/2024
55	D-CRLA/23299/2026 CRLA/759/2026	KANHA @ SANTOSH KHUNTIA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIR FIELD P.S. /186 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR, TR/0000370/2024
56	D-CRLMA/22033/2026 CRLMA/87/2026	PARESH JATANIA VS KISHORE CHANDRA CHOUDHURY	ADV. VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASORE, CRA/0000022/2024
57	D-CRLMA/24489/2026	BALARAM PANDA	JAGABANDHU SAHU	BINIKA /332 /2024

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	CRLMA/88/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BINIKA(Sonepur) GR/0000325/2024
58	D-CRLMC/23901/2026 CRLMC/2829/2026	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 JUDGE FAMILY COURT,BALASORE(Bal
59	D-CRLMC/24189/2026 CRLMC/2830/2026	CHANDA@AMULYA CHARAN SANDHA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	Crp/0000311/2023 SUKINDA /42 /2005
60	D-CRLMC/23551/2026 CRLMC/2831/2026	PRATAP KESHARI PATTANAIAK VS STATE OF ODISHA	GOPAL PRASAD JENA VS	GRAM NYAYADHIKARI CUM J.M.F.C.,S GR/0000380/2005
61	D-CRLMC/23614/2026 CRLMC/2832/2026	NIRANJAN SWAIN VS STATE OF ODISHA	PRABHAKAR SABAT VS	GANGAPUR (ASKA) /523 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001614/2025
62	D-CRLMC/24385/2026 CRLMC/2833/2026	KAILASH PRADHAN VS SANJAYA KUMAR KHATUA	HARIPAD MOHANTY VS	/ / J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000255/2024
63	D-CRLMC/24436/2026 CRLMC/2834/2026	DIPANKAR HALDAR @ DEEPANKAR HALDAR @ HALDER VS THE STATE OF ODISHA	MANGU NANDY VS	ICC/0000071/2024 MOTU /93 /2024
64	D-CRLMC/23698/2026 CRLMC/2835/2026	CHANDAN BISOI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000366/2024
65	D-CRLMC/23897/2026 CRLMC/2836/2026	SALMAN DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALUGAON P.S. /109 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000306/2023
66	D-CRLMC/24271/2026 CRLMC/2837/2026	MANAS KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BALLIGUDA /80 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000115/2026
67	D-CRLMC/24308/2026 CRLMC/2838/2026	BISHNU KALIA @ BITUA KALIA @ BITU VS STATE OF ODISHA	GOURAV MOHANTY VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0006050/2023
68	D-CRLMC/24313/2026 CRLMC/2839/2026	DAITA@DAITYA RANA VS	JNYANANANDA PANDA VS	PIPLI /175 /2017 J.M.F.C.,PIPLI(Puri) GR/0000270/2017
				KEGAON /55 /2025 SPECIAL JUDGE, KALAHANDI(Kalahand

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69	D-CRLMC/24687/2026 CRLMC/2840/2026	STATE OF ODISHA RITA BHOI VS	APARESH BHOI VS	Spl/0000013/2025 / /0 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0000067/2022
70	D-CRLMC/16191/2026 CRLMC/2841/2026	STATE OF ODISHA RABINDRA KUMAR SWAIN VS	NIRANJAN PANDA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000204/2021
71	D-CRLMC/24597/2026 CRLMC/2842/2026	MAHENDRA NATH JENA PADMABATI NAYAK VS	SITAKANTA HOTA VS	RANPUR /54 /2026 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000027/2026
72	D-CRLMC/23398/2026 CRLMC/2843/2026	STATE OF ODISHA SUR SUMAN BHUYAN VS	RAJKISHORE SWAIN VS	BHADRAK TOWN /629 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002572/2025
73	D-CRLMC/23427/2026 CRLMC/2844/2026	STATE OF ODISHA SAMPAD KUMAR SWAIN VS	SARADA PRASAD DASH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) ICC/0000047/2025
74	D-CRLMC/24142/2026 CRLMC/2845/2026	DILLIP KUMAR SAHU PRASANTA KUMAR MOHANTY VS	UMESH CHANDRA MOHANTY VS	BASELI SAHI PS /282 /2026 J.M.F.C. (II), PURI(Puri) GR/0000780/2026
75	D-CRLMC/23499/2026 CRLMC/2846/2026	STATE OF ODISHA NABANEET PRADHAN VS	DEBASHISH KUMAR PANDA VS	/ /0 CIVIL JUDGE (SD),ANGUL(Anugul) CMC/0000112/2025
76	D-CRLMC/24646/2026 CRLMC/2847/2026	STATE OF ODISHA ASMAT SHAH VS	SK. ZAFARULLA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0009718/2025
77	D-CRLMP/23957/2026 CRLMP/1204/2026	SUMITRA PADHY JYOSHNA AGARWAL VS	SUVASHISH PATTANAİK VS	/ /0 () //
78	D-CRLMP/23847/2026 CRLMP/1205/2026	STATE OF ORISSA SANDEEP SATAPATHY VS	MITU KUMAR BISWAL VS	/ / JUDGE FAMILY COURT-II,BHUBANESWAR Crp/0000144/2021
79	D-CRLMP/23054/2026 CRLMP/1206/2026	SWATISHREE MISHRA @ SATAPATHY ABDUL SAHRUKH KHAN@ABDUL SAHARUKH KHAN VS	DURGADATTA MOHAPATRA VS	MARKAT NAGAR /138 /2026 () //
		STATE OF ODISHA		

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80	D-CRLMP/24099/2026 CRLMP/1207/2026	SMITA MOHARANA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
81	D-CRLREV/22370/2026 CRLREV/563/2026	SK.ASPAK KADRI@SK.ASPAK QUDRI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 A.D.J., SORO(Baleshwar) CRMC/0000003/2026
82	D-CRLREV/24309/2026 CRLREV/564/2026	BIKRAM KUMAR GUPTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JAIPATNA /132 /2025 J.M.F.C, JAIPATNA(Kalahandi) CT/0000191/2025
83	D-CRLREV/24613/2026 CRLREV/565/2026	BHAGABAN SATAPATHY VS PITABAS SWAIN	ASHOK KUMAR SARANGI VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000283/2024
84	D-CRLREV/23592/2026 CRLREV/566/2026	BADAL RANJAN MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	DHAMNAGAR /194 /2023 C.J.M.,BHADRAK(Bhadrak) ST/0000052/2025
85	D-CRLREV/24295/2026 CRLREV/567/2026	AJAY SAGAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHITRAKONDA /168 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000188/2023
86	D-CRLREV/18501/2026 CRLREV/568/2026	LOKANATH PRUSTY VS SAKUNTALA PRUSTY	SIDDHANT SARANGI VS	/ /0 3RD ADDL. DISTRICT JUDGE,PURI(Puri) CRA/0000012/2025
87	D-CRLREV/23063/2026 CRLREV/569/2026	NARENDRA BEHERA@MUKHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOUDH /180 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000006/2024
88	D-CRLREV/24496/2026 CRLREV/570/2026	RAGHUNATH PINGUA @ LINGA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000035/2023
89	D-CRLREV/24564/2026 CRLREV/571/2026	TAPAN KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C.,BHAPUR(Nayagarh) CMC/0000033/2024
90	D-CRLREV/24562/2026 CRLREV/572/2026	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C.,BHAPUR(Nayagarh) CRMC/0000034/2024
91	D-JCRLA/24846/2026	GURIA@GURU CHARAN SAMAL	ADV.	NIHALPRASAD /134 /2020

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	JCRLA/227/2026	VS STATE OF ODISHA	VS	A.D.J.,DHENKANAL(Dhenkanal) CT/0000034/2021
92	D-JCRLA/24847/2026 JCRLA/228/2026	SURESH PATRA VS STATE OF ODISHA	ADV. VS	THAKURGARH /66 /2015 A.D.J.,ATHAMALIK(Anugul) CT/0000003/2020
93	D-LAA/20310/2026 LAA/115/2026	JHUMPA NAYAK VS STATE OF ODISHA	TATHAGATA SAHOO VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) LA/0000018/2013
94	D-LAA/20309/2026 LAA/116/2026	DUSASAN NAYAK VS STATE OF ODISHA	TATHAGATA SAHOO VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) LA/0000019/2013
95	D-LAA/33874/2026 LAA/117/2026	ZONE OFFICER, ANANDAPUR, BARRAGE PROJECT ,SORO VS SASHIBHUSAN TRIPATHY	SABITA RANJAN PATTNAIK,A.G.A VS	// THE PO, LAR AND R AUTHORITY, CUTTACK LA/0000206/2022
96	D-LAA/36124/2026 LAA/118/2026	LAND ACQUISITION ZONE OFFICER,KHURDHA ROAD BALANGIR NEW BG RAIL LINE VS BHAGYARATHI GAIGOURIA	DEBASIS CHITRA BARIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000541/2023
97	D-LAA/36121/2026 LAA/119/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G. RAIL LINE VS BICHITRA BARIK	DEBASIS CHITRA BARIK, AGA VS	// PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000505/2023
98	D-LAA/36146/2026 LAA/120/2026	LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD BALANGIR NEW B.G.RAIL LINE VS CHITARANJAN BHOKTA	SWAPNABHUSHAN MISHRA, ASC VS	// PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000506/2023
99	D-MACA/36243/2026 MACA/771/2026	THE LEGAL MANAGER, M/S. TATA AIG GENERAL INSURANCE CO.LTD.,KOLKATA VS ARUN MALIK	G.P.DUTTA VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000181/2020
100	D-MATA/36911/2026 MATA/272/2026	SANGRAM KESHARI PATRA VS PUSHPANJALI ROUT	DEEPAK RANJAN PARIDA VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000298/2020
101	D-MSA/37718/2026 MSA/43/2026	M/S.Z ESTATES PRIVATE LIMITED,BHUBANESWAR VS RANJITA PANIGRAHI	SATYA SMRUTI MOHANTY VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000108/2023
102	D-RPFAM/33763/2026 RPFAM/230/2026	GIRIJA SHANKAR MOHANTA VS	DR. SUJATA DASH VS	// JUDGE FAMILY COURT, BARIPADA(Ma

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103	D-RSA/24959/2026 RSA/414/2026	SUMITA DASH @ MOHANTA SARBESWAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	Crp/0000036/2024 // A.D.J.,BHADRAK(Bhadrak) RFA/0000068/2015
104	D-RSA/33951/2026 RSA/415/2026	SHANTILATA MOHAPATRA VS UMAKANTA SAHU	ARPITA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BARIPADA RFA/0000064/2025
105	D-RSA/31593/2026 RSA/416/2026	PITABASH SAHOO VS LAXMIPRIYA SAHOO	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,DHENKANAL RFA/0000010/2022
106	D-RVWPET/21164/2026 RVWPET/184/2026	JAY KISHORE PRASAD SINGH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
107	D-RVWPET/33302/2026 RVWPET/185/2026	LAMBODAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
108	D-RVWPET/36318/2026 RVWPET/186/2026	TIRTHA KARNA VS MAKARDWAJA KALTA	RANENDRA PRATAP ROUT VS	// 0 //
109	D-RVWPET/36406/2026 RVWPET/187/2026	STATE OF ODISHA VS SUBHASHREE SUBHASMITA SUBUDHI	DEBASISH TRIPATHY, AGA VS	// 0 //
110	D-WA/37104/2026 WA/1145/2026	ODISHA LEGISLATIVE ASSEMBLY, KHURDA VS SOURAV ROUT	PRASANNA KUMAR NANDA VS	// 0 //
111	D-WA/33532/2026 WA/1146/2026	MANAS RANJAN SAHOO VS AROBINDA BISWAL	SUBHADUTTA ROUTRAY VS	// 0 //
112	D-WA/35121/2026 WA/1147/2026	STATE OF ODISHA VS JAYANTA KUMAR MAHANA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
113	D-WA/35119/2026 WA/1148/2026	STATE OF ODISHA VS GOBINDA CHANDRA SETHI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //

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114	D-WA/35513/2026 WA/1149/2026	STATE OF ODISHA VS NARENDRA NATH PANDA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
115	D-WA/35182/2026 WA/1150/2026	STATE OF ODISHA VS TAPTI MANDAL NAYAK	SURY NARAYAN PATNAIK, AGA VS	// 0 //
116	D-WA/35779/2026 WA/1151/2026	STATE OF ODISHA VS SANATAN PAL	DEBASISH TRIPATHY, AGA VS	// 0 //
117	D-WA/35330/2026 WA/1152/2026	KRISHNA PRIYADARSHINI ROUT VS STATE OF ODISHA	JITENDRA KUMAR PRATIHARI VS	// 0 //
118	D-WA/35183/2026 WA/1153/2026	STATE OF ODISHA VS DIPTI REKHA PATRA	SURYA NARAYAN PATNAIK, AGA VS	// 0 //
119	D-WA/35203/2026 WA/1154/2026	STATE OF ODISHA VS SUNANDA DALAI	SURYA NARAYAN PATNAIK, AGA VS	// 0 //
120	D-WA/35514/2026 WA/1155/2026	STATE OF ODISHA VS BAMADEV BEHERA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
121	D-WA/35583/2026 WA/1156/2026	STATE OF ODISHA VS RABINDRA KUMAR MAHARANA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
122	D-WA/35971/2026 WA/1157/2026	STATE OF ODISHA VS RASMI RANJAN PATTANAYAK	SAROJ KUMAR JEE,AGA VS	// 0 //
123	D-WA/35206/2026 WA/1158/2026	STATE OF ODISHA VS SAGARIKA NAIK	SURYA NARAYAN PATNAIK, AGA VS	// 0 //
124	D-WA/36862/2026 WA/1159/2026	JAYANTA KUMAR PARHI VS ODISHA GRAMYA BANK,BHUBANESWAR	BIPLAB MOHANTY VS	// 0 //
125	D-WA/35136/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//

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	WA/1160/2026	VS	VS	0
		SUDARSHAN SWAIN		//
126	D-WA/35912/2026	PRANAYA NUI	BIBHUTI BHUSAN MISHRA	//
	WA/1161/2026	VS	VS	0
		BHARAT PETROLEUM CORPORATION LTD., SAMBALPUR		//
127	D-WP(C)/36332/2026	SIDHESWAR MISHRA	SAMEER KUMAR DAS	//
	WP(C)/26189/2026	VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/36665/2026	SUDAM CHARAN PARIDA	KUNAL KUMAR SWAIN	//
	WP(C)/26190/2026	VS	VS	0
		STATE OF ODISHA		//
129	D-WP(C)/36717/2026	GOURIBALA DAS	BIBHUTI BHUSAN MISHRA (2)	//
	WP(C)/26191/2026	VS	VS	0
		RAMACHANDRA DAS		//
130	D-WP(C)/37098/2026	SIBAJI CHAKRABATI	SOUBHAGYA SWAIN	//
	WP(C)/26192/2026	VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/37195/2026	KRUSHNA TAKRI	SATYABRATA MOHANTY (1)	//
	WP(C)/26193/2026	VS	VS	0
		STATE OF ODISHA		//
132	D-WP(C)/37396/2026	TAPAN KUMAR MAHANTA	MANORANJAN PADHI	//
	WP(C)/26194/2026	VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/37205/2026	ACHYUTANANDA KAR	SISIR KUMAR PUROHIT	//
	WP(C)/26195/2026	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/35696/2026	RAJ KISHORE GIRI	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/26196/2026	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/37354/2026	PREMARAJ PASAYAT	RANJIT SAMAL	//
	WP(C)/26197/2026	VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/36054/2026	BDM PUBLIC SCHOOL, BALESWAR	PRASANTA KUMAR SATAPATHY	//
	WP(C)/26198/2026	VS	VS	0

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137	D-WP(C)/36570/2026 WP(C)/26199/2026	STATE OF ODISHA DR. SUSHREE SIMRAN VS	NAVNEET DADHICHI VS	// // 0
138	D-WP(C)/37370/2026 WP(C)/26200/2026	STATE OF ODISHA DR.NALINI DEI VS	SUBHADUTTA ROUTRAY VS	// // 0
139	D-WP(C)/36349/2026 WP(C)/26201/2026	STATE OF ODISHA PRASAD RAO PEDI VS	SUBASH CHANDRA SAHOO VS	// // 0
140	D-WP(C)/36939/2026 WP(C)/26202/2026	STATE OF ODISHA ADITI MOHAPATRA VS	PRADIPTA KISHORE BHUYAN VS	// // 0
141	D-WP(C)/37552/2026 WP(C)/26203/2026	UNION OF INDIA SADASIVA JENA VS	BANSHIDHAR SATAPATHY VS	// // 0
142	D-WP(C)/37047/2026 WP(C)/26204/2026	STATE OF ODISHA SHUVASHREE SAHOO VS	BIKRAM RATH VS	// // 0
143	D-WP(C)/36172/2026 WP(C)/26205/2026	AUTHORIZED OFFICER, STATE BANK OF INDIA, BHUBANESWAR DASARATHI PRADHAN VS	TAPOBANTA BARIK VS	// // 0
144	D-WP(C)/36402/2026 WP(C)/26206/2026	STATE OF ODISHA AKHIL KUMAR PATNAIK VS	SANDHYARANI PANI VS	// // 0
145	D-WP(C)/37185/2026 WP(C)/26207/2026	STATE OF ODISHA MANAGING COMMITTEE OF KANTAKABI HIGH SCHOOL, BHADRAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
146	D-WP(C)/37555/2026 WP(C)/26208/2026	STATE OF ODISHA AJIT KUMAR MALLICK VS	BANSHIDHAR SATAPATHY VS	// // 0
147	D-WP(C)/36955/2026 WP(C)/26209/2026	STATE OF ODISHA MOHAMMAD SAMEER VS	SARADA DASH VS	// // 0
		AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.,CHENNAI		//

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148	D-WP(C)/36176/2026 WP(C)/26210/2026	CHANDAN KUMAR MAHAPATRA VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
149	D-WP(C)/36403/2026 WP(C)/26211/2026	PRATAP KUMAR PATNAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
150	D-WP(C)/37232/2026 WP(C)/26212/2026	KHULANA SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
151	D-WP(C)/36028/2026 WP(C)/26213/2026	SUSHANTA SAHOO VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
152	D-WP(C)/36308/2026 WP(C)/26214/2026	BIKASH KUMAR PANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
153	D-WP(C)/38216/2026 WP(C)/26215/2026	SILLA CHALAPATI RAO VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
154	D-WP(C)/36418/2026 WP(C)/26216/2026	BIJAYA KUMAR DAS VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
155	D-WP(C)/37886/2026 WP(C)/26217/2026	SUSHAMA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
156	D-WP(C)/37507/2026 WP(C)/26218/2026	M/S.INSTITUTE OF PHARMACY AND TECHNOLOGY, CUTTACK VS THE APPELLATE AUTHORITY UNDER THE P.G.ACT,1972 CUM JOINT LABOUR COMMISSIONER, BHUBANESWAR	NITISH KUMAR MISHRA VS	// 0 //
157	D-WP(C)/37889/2026 WP(C)/26219/2026	SANGHAMITRA PADHAN VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
158	D-WP(C)/37899/2026 WP(C)/26220/2026	DEBASISH SAHOO VS UCO BANK,BRANCH HEAD, MANGALPUR BRANCH, DHENKANAL	SURENDRA NATH PANDA VS	// 0 //
159	D-WP(C)/37603/2026	GOURINATH MOHAPATRA	AJAYA KUMAR NANDA	//

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	WP(C)/26221/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/36659/2026	SRIKANTA KUMAR JENA	KUNAL KUMAR SWAIN	//
	WP(C)/26222/2026	VS STATE OF ODISHA	VS	0 //
161	D-WP(C)/37893/2026	GOBARDHAN KARMI	NIRANJAN BISWAL	//
	WP(C)/26223/2026	VS STATE OF ODISHA	VS	0 //
162	D-WP(C)/32363/2026	SARAT CHANDRA ROUTRAY	TARANANDA PATTANAYAK	//
	WP(C)/26224/2026	VS STATE OF ODISHA	VS	0 //
163	D-WP(C)/36826/2026	PRAKASH CHANDRA SUBUDHI	SOUBHAGYA KUMAR RATH	//
	WP(C)/26225/2026	VS STATE OF ODISHA	VS	0 //
164	D-WP(C)/36297/2026	RADHA KRISHNA INSTITUTE OF NURSING SCHOOL,KORAPUT	SIDHESWAR MALLIK	//
	WP(C)/26226/2026	VS STATE OF ODISHA	VS	0 //
165	D-WP(C)/37213/2026	SAROJ KUMAR GHOSH	JAYANANDA JENA	//
	WP(C)/26227/2026	VS STATE OF ODISHA	VS	0 //
166	D-WP(C)/37754/2026	AKSHYA KUMAR MISHRA	DHIRENDRA KUMAR MOHAPATRA	//
	WP(C)/26228/2026	VS STATE OF ODISHA	VS	0 //
167	D-WP(C)/35700/2026	UTTAM KUMAR GARNAYAK	SAROJA KANTA SAMAL	//
	WP(C)/26229/2026	VS STATE OF ODISHA	VS	0 //
168	D-WP(C)/37272/2026	ISWAR CHANDRA MAHALIK	SIDHARTHA SWAIN	//
	WP(C)/26230/2026	VS STATE OF ODISHA	VS	0 //
169	D-WP(C)/37478/2026	PRADYUMNA KUMAR BARIK	SUBASH CH PANI	//
	WP(C)/26231/2026	VS STATE OF ODISHA	VS	0 //
170	D-WP(C)/36310/2026	SASWATI MISHRA	PRAVAT KUMAR PANDA	//
	WP(C)/26232/2026	VS	VS	0

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171	D-WP(C)/37335/2026 WP(C)/26233/2026	SOUMYA RANJAN MOHAPATRA MANGALU MUNDA VS KPS LOGISTICS, KEONJHAR	DEBASISH PATNAIK VS	// // 0 //
172	D-WP(C)/37365/2026 WP(C)/26234/2026	DR.BASANTA KUMAR DALAI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
173	D-WP(C)/37387/2026 WP(C)/26235/2026	DR. SHUBHRANSHU SHEKHAR SETHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
174	D-WP(C)/36307/2026 WP(C)/26236/2026	BISHNUPRIYA PAL @ PANDA VS THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD, SAMBALPUR	BHABANI SANKAR DAS VS	// 0 //
175	D-WP(C)/36316/2026 WP(C)/26237/2026	SREEDHAR RANJAN DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
176	D-WP(C)/38214/2026 WP(C)/26238/2026	SURYA NARAYAN SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
177	D-WP(C)/38213/2026 WP(C)/26239/2026	PRABHANJAN KANDI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
178	D-WP(C)/38208/2026 WP(C)/26240/2026	DILIP KUMAR SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
179	D-WP(C)/37735/2026 WP(C)/26241/2026	MANOJA KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
180	D-WP(C)/26748/2026 WP(C)/26242/2026	SARAT SAMAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
181	D-WP(C)/38011/2026 WP(C)/26243/2026	CHITARANJAN SAHOO VS STATE OF ODISHA	BHAKTISUDHA SAHOO VS	// 0 //

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182	D-WP(C)/36412/2026 WP(C)/26244/2026	DILIP KUARNR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
183	D-WP(C)/33879/2026 WP(C)/26245/2026	KANU BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
184	D-WP(C)/37981/2026 WP(C)/26246/2026	PABITRA MOHAN SAHOO VS STATE OF ODISHA	BHAKTISUDHA SAHOO VS	// 0 //
185	D-WP(C)/37961/2026 WP(C)/26247/2026	MANAGING COMMITTEE OF CHINTAMANI HIGH SCHOOL, BALASORE VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
186	D-WP(C)/37247/2026 WP(C)/26248/2026	JOGENDRANATH MOHAPATRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
187	D-WP(C)/37379/2026 WP(C)/26249/2026	KANHU CHARAN MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
188	D-WP(C)/37782/2026 WP(C)/26250/2026	SRIKANTA BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
189	D-WP(C)/37334/2026 WP(C)/26251/2026	M/S ORIENTAL SECURITY SERVICE, BBSR VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
190	D-WP(C)/37059/2026 WP(C)/26252/2026	LAXMAN PATRA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //
191	D-WP(C)/37282/2026 WP(C)/26253/2026	BHABANISHANKAR BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
192	D-WP(C)/38252/2026 WP(C)/26254/2026	PROF.(DR.)TARUN KUMAR PANDA VS STATE OF ORISSA	SAIBRATA RATH VS	// 0 //
193	D-WP(C)/34403/2026	JANAKI SAHU	KISHORE KUMAR MISHRA	//

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	WP(C)/26255/2026	VS COLLECTOR , GANJAM	VS	0 //
194	D-WP(C)/37056/2026	UMESH KUMAR MOHAPATRA	ASHOK KUMAR SARANGI	//
	WP(C)/26256/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/37958/2026	MANAGING COMMITTEE OF SRI SRI PAGALABABA GIRLS HIGH SCHOOL, BODHAGANJ	ANILIP KUMAR MOHAPATRA	//
	WP(C)/26257/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/37959/2026	ABHINABA PATTNAIK	KUNAL KUMAR SWAIN	//
	WP(C)/26258/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/38288/2026	PRASANTI BEHERA	AMIYA KUMAR CHHATOI	//
	WP(C)/26259/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/37890/2026	KAMINILATA SETHI	SANJAY KUMAR DAS	//
	WP(C)/26260/2026	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/37144/2026	KRUSHNA CHANDRA SAWN	SANJEEB KUMAR JENA	//
	WP(C)/26261/2026	VS COMMISSIONER OF ENDOWMENTS ODISHA,BHUBANESWAR	VS	0 //
200	D-WP(C)/37894/2026	SAI NURSING COLLEGE, KANDHAMAL	JITENDRA SAMANTARAY	//
	WP(C)/26262/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/38228/2026	PRADIPTA KUMAR SAMAL	SANGRAM KUMAR SINGH	//
	WP(C)/26263/2026	VS UNION OF INDIA	VS	0 //
202	D-WP(C)/32839/2026	HADIBANDHU KARAN	JNANA RANJAN KAR	//
	WP(C)/26264/2026	VS TAHASILDAR, BALIKUDA, JAGATSINGHPUR	VS	0 //
203	D-WP(C)/38237/2026	PRIYATAMA NAYAK	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/26265/2026	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/38254/2026	UTKAL HANDICAPPED WELFARE ORGANIZATION, BHUBANESWAR	GOPINATH MISHRA,SR.ADV.	//
	WP(C)/26266/2026	VS	VS	0

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205	D-WP(C)/37960/2026 WP(C)/26267/2026	REHABILITATION COUNCIL OF INDIA, NEW DELHI MANAGING COMMITTEE OF MAA CHHUALIA PANCHAYAT HIGH SCHOOL, KENDRAPARA VS STATE OF ODISHA	ANUPAM KUMAR MOHAPATRA VS	// // 0 //
206	D-WP(C)/34597/2026 WP(C)/26268/2026	MAMATA PANDA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
207	D-WP(C)/38142/2026 WP(C)/26269/2026	MAA SAMALEISWARI SELF HELP GROUP, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
208	D-WP(C)/37336/2026 WP(C)/26270/2026	M/S ORIENTAL SECURITY SERVICE, BHUBANESWAR VS UNION OF INDIA	KISHORE KUMAR MISHRA VS	// 0 //
209	D-WP(C)/38061/2026 WP(C)/26271/2026	MAA MANGALA SELF HELP GROUP, SUBARNAPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
210	D-WP(C)/38227/2026 WP(C)/26272/2026	DHALI BEHERA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
211	D-WP(C)/14007/2026 WP(C)/26273/2026	BRUNDABAN SAHOO @ SAHU VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
212	D-WP(C)/37347/2026 WP(C)/26274/2026	PRABODH KUMAR PANDA VS THE COMMISSIONER OF CT AND GST ODISHA, KATAKA	BHABANI PRASAD MOHANTY VS	// 0 //
213	D-WP(C)/37732/2026 WP(C)/26275/2026	GUNTHAPADA SERVICE COOPERATIVE SOCIETY,GANJAM VS STATE OF ODISHA	SUBHENDU KAR VS	// 0 //
214	D-WP(C)/34309/2026 WP(C)/26276/2026	NILANCHAL BADATYA VS UCO BANK, KOLKATA	RAMESH CHANDRA SWAIN VS	// 0 //
215	D-WP(C)/37906/2026 WP(C)/26277/2026	PRAMILA MALLICK @ PRAMILA ANTHONY VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //

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216	D-WP(C)/37196/2026 WP(C)/26278/2026	KRUSHNA CHANDRA PALEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/36702/2026 WP(C)/26279/2026	SUMATI DAS VS HARIHAR DAS	JITENDRA KUMAR MISHRA (2) VS	// 0 //
218	D-WP(C)/37695/2026 WP(C)/26280/2026	BISWAJIT MAHARANA VS KHADI AND VILLAGE INDUSTRIES COMMISSION, MUMBAI	ANAND CHANDRA SWAIN VS	// 0 //
219	D-WP(C)/37925/2026 WP(C)/26281/2026	NRUSINGH MALIK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// 0 //
220	D-WP(C)/37943/2026 WP(C)/26282/2026	SAHIL AND SAHIL SUPPLIER, JAGATSINGPUR VS INSPECTOR IN CHARGE KUJANGA POLICE STATION, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
221	D-WP(C)/37594/2026 WP(C)/26283/2026	SWARUP KUMAR KAR VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
222	D-WP(C)/37791/2026 WP(C)/26284/2026	SAPAN BIHARI PATI VS REGIONAL MANAGER, PUNJAB NATIONAL BANK, BHUBANESWAR	PRAVAT RANJAN SUTAR VS	// 0 //
223	D-WP(C)/37858/2026 WP(C)/26285/2026	V.TARAKANADHAM VS REGISTRAR COOPERATIVE SOCIETIES ODISHA,BHUBANESWAR	GOKULANANDA SAHU VS	// 0 //
224	D-WP(C)/37255/2026 WP(C)/26286/2026	LOCHAN NAIK VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION, KALAHANDI	RAMESH KUMAR SAHU VS	// 0 //
225	D-WP(C)/37540/2026 WP(C)/26287/2026	KALPANA BANCHHOR VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
226	D-WP(C)/37921/2026 WP(C)/26288/2026	ACHYUTANANDA MISHRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
227	D-WP(C)/37945/2026	BIDHU BHUSAN MOHANTY	BRAJA MOHAN SARANGI	//

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	WP(C)/26289/2026	VS INSPECTOR-IN-CHARGE KUJANGA POLICE STATION, JAGATSINGHPUR	VS	0 //
228	D-WP(C)/37965/2026 WP(C)/26290/2026	MANAS KUMAR JENA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
229	D-WP(C)/37680/2026 WP(C)/26291/2026	PRATIMA MAHALIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
230	D-WP(C)/37966/2026 WP(C)/26292/2026	ADIKANDA RAJ VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
231	D-WP(C)/35180/2026 WP(C)/26293/2026	SABAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
232	D-WP(C)/37852/2026 WP(C)/26294/2026	DR. MANORANJAN PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
233	D-WP(C)/38204/2026 WP(C)/26295/2026	RADHA MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
234	D-WP(C)/38212/2026 WP(C)/26296/2026	DHARMU MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
235	D-WP(C)/37300/2026 WP(C)/26297/2026	KHAGESWAR BARIK VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
236	D-WP(C)/38207/2026 WP(C)/26298/2026	RAKSHI BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
237	D-WP(C)/38251/2026 WP(C)/26299/2026	M/S.LG CONSTRUCTION, BHUBANESWAR VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
238	D-WP(C)/37968/2026 WP(C)/26300/2026	CHINMAYA KUMAR DEO VS	SUBASH CH PANI VS	// 0

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239	D-WP(C)/38062/2026 WP(C)/26301/2026	STATE OF ODISHA BANAMALI SAHOO VS UNION OF INDIA	BISHNU PRASAD RATH VS	// // 0 //
240	D-WP(C)/38219/2026 WP(C)/26302/2026	NIRANJAN JENA VS GOVT. OF ODISHA	LALATENDU SAMAL VS	// 0 //
241	D-WP(C)/37907/2026 WP(C)/26303/2026	MALIKA DEI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
242	D-WP(C)/38339/2026 WP(C)/26304/2026	SUDARSAN PRATIHARI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
243	D-WP(C)/38042/2026 WP(C)/26305/2026	MANORANJAN BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
244	D-WP(C)/37996/2026 WP(C)/26306/2026	KUNAL CHANDRA RANASANDHA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
245	D-WP(C)/38036/2026 WP(C)/26307/2026	MADAN MOHAN DWIBEDY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
246	D-WP(C)/38038/2026 WP(C)/26308/2026	SURENDRA NATH MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
247	D-WP(C)/37575/2026 WP(C)/26309/2026	PRANATI PATTANAIAK VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //
248	D-WP(C)/37684/2026 WP(C)/26310/2026	MANJULATA NAYAK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS	// 0 //
249	D-WP(C)/37703/2026 WP(C)/26311/2026	MANORANJAN MAJHI VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //

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250	D-WP(C)/37406/2026 WP(C)/26312/2026	SUDHIR KUMAR PRADHAN VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	ARCHANA BEHERA VS	// 0 //
251	D-WP(C)/38210/2026 WP(C)/26313/2026	MANISH KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
252	D-WP(C)/37392/2026 WP(C)/26314/2026	SUDHIR KUMAR PRADHAN VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, ODISHA, BHUBANESWAR	ARCHANA BEHERA VS	// 0 //
253	D-WP(C)/37982/2026 WP(C)/26315/2026	SADHU CHARAN BEHERA VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //
254	D-WP(C)/37740/2026 WP(C)/26316/2026	SRIKANTA KUMAR DAS VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
255	D-WP(C)/37979/2026 WP(C)/26317/2026	TUSHARKANTA PARIJA VS ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI	NIRANJAN BISWAL VS	// 0 //
256	D-WPCRL/24079/2026 WPCRL/119/2026	BASANTI SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /254 /2025 0 //
257	D-ABLAPL/21506/2026 ABLAPL/9537/2026	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /156 /2019 0 //
258	D-ABLAPL/22012/2026 ABLAPL/9538/2026	JATIN KUMAR SETHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KHAIRA /164 /2026 0 //
259	D-ABLAPL/22148/2026 ABLAPL/9539/2026	DHIRENDRA KUMAR SAMANTA VS STATE OF ODISHA	LALITENDU MISHRA VS	DHENKANAL TOWN /512 /2026 0 //
260	D-ABLAPL/23209/2026 ABLAPL/9540/2026	PRAMOD MAJHI @ SAGAR VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	BADAGADA /22 /2014 0 //
261	D-ABLAPL/23354/2026	SUVAM KUMAR DAS	SATYA NARAYAN MISHRA 4	AGARAPADA /149 /2026

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	ABLAPL/9541/2026	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/22564/2026 ABLAPL/9542/2026	RAJ ALI KHAN @ BHOLAMAHALA RAJ @ ARBAZ ALI KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /344 /2026 () //
263	D-ABLAPL/23575/2026 ABLAPL/9543/2026	MOTU @ MD. ASIF VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	HARICHANDANPUR /145 /2026 () //
264	D-ABLAPL/23782/2026 ABLAPL/9544/2026	ITISHREE MAHAPATRA VS STATE OF ODISHA	SIDDHANT SARANGI VS	INFOCITY PS /596 /2025 () //
265	D-ABLAPL/23845/2026 ABLAPL/9545/2026	TAPAS DALUA @ TAPI DALUA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /311 /2026 () //
266	D-ABLAPL/23758/2026 ABLAPL/9546/2026	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	JAGADIP SAHOO VS	MANCHESWAR P.S. /523 /2026 () //
267	D-ABLAPL/23940/2026 ABLAPL/9547/2026	LUCKY @ SK. SAHIR VS STATE OF ODISHA	PRATIK DASH VS	TIHIDI /310 /2026 () //
268	D-ABLAPL/23908/2026 ABLAPL/9548/2026	SUNIL MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CAPITAL P.S. /592 /2026 () //
269	D-ABLAPL/24289/2026 ABLAPL/9549/2026	MOHAMMED WASHIF ALAM @ MD. WASHIF ALAM VS STATE OF ODISHA	NIRANJAN PANDA VS	CHAULIAGANJA /350 /2026 () //
270	D-ABLAPL/24006/2026 ABLAPL/9550/2026	ABHISEK MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	PANIKOILI /280 /2026 () //
271	D-ABLAPL/23947/2026 ABLAPL/9551/2026	SK. SADIQ HOSSAIN @ SK. SADIQUE HOSSAIN VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK TOWN /441 /2026 () //
272	D-ABLAPL/24323/2026 ABLAPL/9552/2026	ASIS KUMAR PAIKRAY VS	DEBARAJ BEHERA VS	BALLIGUDA /172 /2026 ()

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273	D-ABLAPL/24490/2026 ABLAPL/9553/2026	STATE OF ODISHA RUDRA MADHAB DAS MOHAPATRA VS	JAYDEEP PAL VS	// KUMBHARAPARA /407 /2026 ()
274	D-ABLAPL/24503/2026 ABLAPL/9554/2026	STATE OF ODISHA PRAKASH KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
275	D-ABLAPL/24504/2026 ABLAPL/9555/2026	STATE OF ODISHA MIR MAKSUD VS	BINOD KUMAR BHOI VS	// BALIKUDA /206 /2024 ()
276	D-ABLAPL/24066/2026 ABLAPL/9556/2026	STATE OF ODISHA SISIR@SAMULI BISHOYI VS	ASHOK KUMAR PRADHAN VS	// SUNABEDA /203 /2025 ()
277	D-ABLAPL/23950/2026 ABLAPL/9557/2026	STATE OF ODISHA NALU @ DIPTI RANJAN DAS @ DASH VS	SUVASHISH PATTANAİK VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
278	D-ABLAPL/24065/2026 ABLAPL/9558/2026	STATE OF ODISHA ABHISHEK DASH VS	ASHUTOSH MOHANTA VS	// / /0 ()
279	D-ABLAPL/20586/2026 ABLAPL/9559/2026	STATE OF ODISHA SIBA ROUTARAY @ BHOLA ROUTARAY VS	TARA PRASAD MOHAPATRA VS	// KANAS /68 /2026 ()
280	D-ABLAPL/24067/2026 ABLAPL/9560/2026	STATE OF ODISHA SANJAY KUMAR DAS VS	RAKESH KUMAR ROUTRAY VS	// / /0 ()
281	D-ABLAPL/20765/2026 ABLAPL/9561/2026	STATE OF ODISHA RIPAN KUMAR DAS VS	RAJJEET ROY VS	// BALASORE SADAR /275 /2026 ()
282	D-ABLAPL/24282/2026 ABLAPL/9562/2026	STATE OF ODISHA NANDAN KUMAR PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// BALASORE VIGILANCE /14 /2026 ()
283	D-ABLAPL/24350/2026 ABLAPL/9563/2026	STATE OF ODISHA(VIG.) CHANDAN KUMAR MAJHI VS	BIBHUTI BHUSAN SWAIN VS	// BALASORE VIGILANCE /14 /2026 ()
		STATE OF ODISHA(VIG.)		//

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284	D-ABLAPL/24071/2026 ABLAPL/9564/2026	NEPAL CHANDRA DALAI @ NEPAL DALAI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /351 /2026 CIVIL JUDGE (JD)-JMFC, DAMPARA(Cu GR/0000137/2026
285	D-ABLAPL/24342/2026 ABLAPL/9565/2026	JAGA @ JAGANNATH PATRA VS STATE OF ODISHA	PRITAM KUMAR MALLICK VS	SORO /598 /2026 () //
286	D-ABLAPL/23527/2026 ABLAPL/9566/2026	MANAS RANJAN PANDA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	MOHANA /76 /2019 () //
287	D-ABLAPL/24491/2026 ABLAPL/9567/2026	SOMNATH BHORASAGAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /159 /2026 () //
288	D-ABLAPL/24531/2026 ABLAPL/9568/2026	SHYAM PRASAD BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /678 /2026 () //
289	D-ABLAPL/23641/2026 ABLAPL/9569/2026	SUNIA MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	BAMBARI /262 /2025 () //
290	D-ABLAPL/23746/2026 ABLAPL/9570/2026	CHITRANJAN PASWAN @ PINTU PASWAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	KASAFAL MARINE /39 /2026 () //
291	D-ABLAPL/24281/2026 ABLAPL/9571/2026	RABI NARAYAN MISHRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	PHULBANI SADAR /155 /2026 () //